

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.411
IA/374/ND/2022 in IB/1114/ND/2020

IN THE MATTER OF:

BVG India Ltd.	...	Applicant
Versus		
Three C Facility Management	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 16.01.2023

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	Mr. Vishweshwar Mishra, Adv.
For the Respondent	:	Mr. Rajnish Sinha, Ms. Swikritimala Dubey, Advs.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
20.02.2023.

Sd/-
Vishal Rana
Court Officer
Court-IV